

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 2694
ANSWERED ON 11.08.2026

**INSTALLATION OF SOLAR AGRICULTURAL PUMPS UNDER THE PRADHAN
MANTRI-KUSUM SCHEME**

2694. SHRI BABUBHAI JESANGBHAI DESAI
DR. ASHOK KUMAR MITTAL

WILL THE MINISTER OF NEW AND RENEWABLE ENERGY BE PLEASED TO
STATE:

- (a) the number of stand-alone off-grid solar agricultural pumps installed under Component 'B' of the Pradhan Mantri-KUSUM Scheme in various States, State-wise;
- (b) the details of the progress made in the installation of decentralised grid-connected solar power plants on barren and uncultivable agricultural land under Component 'A';
- (c) whether the delay in the supply of domestically manufactured solar cells and modules has been addressed;
- (d) the details of the institutional credit facility for providing financial assistance to farmers; and
- (e) the details of steps taken to ensure the long-term maintenance of the installed systems and compliance with warranty obligations?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER
(SHRI SHRIPAD YESSO NAIK)

(a) PM-KUSUM is a demand driven scheme. The capacities are allocated based on demand received and progress shown by the States/UTs. As reported by State Implementing Agencies (SIAs), as on 31.07.2026, total of 11,68,667 solar pumps are installed under Component B of PM KUSUM Scheme. The state wise progress is placed at **Annexure I**.

(b) As reported by State Implementing Agencies (SIAs), as on 31.07.2026, total of 1986.30 MW of decentralised solar plants are installed under Component A of PM KUSUM Scheme. The state wise progress is also updated in **Annexure I**.

(c) The Government has taken several measures to promote domestic manufacturing of solar photovoltaic (PV) cells and modules and to facilitate their availability in the country. These measures include Production Linked Incentive (PLI) Scheme for High Efficiency Solar PV Modules, Domestic Content Requirement (DCR) provisions under certain schemes of the Ministry of New and Renewable Energy (MNRE), exemption of customs duty on import of specified capital goods required for manufacture of solar cells and modules, and imposition of Basic Customs Duty (BCD) on imported solar PV cells and modules.

As a result of these initiatives, domestic manufacturing capacity for solar PV cells and modules has increased significantly. As per the Approved List of Models and Manufacturers (ALMM), as on 04.08.2026, the domestic manufacturing capacity has reached around 213 GW for solar PV modules and around 32 GW for solar PV cells.

(d) All the Components of the scheme are covered under Agriculture Infrastructure Fund (AIF) which enable farmers to avail interest subvention and easy financing.

(e) The PM KUSUM scheme guidelines allow for the capacity building, compliance of Operation and Maintenance (O&M) and training of locals by the empanelled vendors, to the States. The scheme also mandates vendors to provide Annual Maintenance Contracts for five years from the date of installation, provide real-time monitoring, helpline support and district level service centers for the redressal mechanism. Further, the vendor mandatorily provides insurance coverage for the installed systems against natural calamities and theft, for standalone solar pumps installed under PM-KUSUM Scheme. These measures ensure long-term maintenance of the installed systems and compliance with warranty obligations as per the scheme guidelines.

Annexure I referred to in reply to part (a) & (b) of Rajya Sabha Unstarred Question No. 2694 for 11.08.2026

Progress under the PM KUSUM scheme till 31.07.2026

S. No.	State Name	Component-A (MW)		Component-B (Nos)		Component-C (Nos)				
		Sanctioned	Installed	Sanctioned	Installed	Sanctioned (IPS)	Installed (IPS)	Sanctioned (FLS)	Installed (FLS)	Installed (Total)
1	Arunachal Pradesh	0	0	700	699	0	0	0	0	0
2	Assam	2	0	4000	1695	0	0	0	0	0
3	Chhattisgarh	366	19	0	0	0	0	10523	622	622
4	Bihar	0	0	0	0	0	0	140300	6070	6070
5	Gujarat	175	0	22792	22792	0	0	467114	304948	304948
6	Goa	24	4	900	200	0	0	11000	700	700
7	Haryana	158	75.21	197655	195521	0	0	2899	0	0
8	Himachal Pradesh	100	100	1270	1103	0	0	0	0	0
9	Jammu & Kashmir	0	0	5000	4873	0	0	0	0	0
10	Jharkhand	0	0	86985	74201	0	0	0	0	0
11	Karnataka	0	0	41365	29513	0	0	763588	150490	150490
12	Kerala	0	0	8	8	9448	4063	22368	11809	15872
13	Ladakh	0	0	1400	315	0	0	0	0	0
14	Madhya Pradesh	1401	230.66	59400	26478	0	0	175000	71934	71934
15	Maharashtra	260	21	575000	559409	0	0	875000	875000	875000
16	Manipur	0	0	450	160	0	0	0	0	0
17	Meghalaya	0	0	2735	98	0	0	0	0	0
18	Mizoram	0	0	1700	613	0	0	0	0	0
19	Nagaland	0	0	265	265	0	0	0	0	0
20	Odisha	90	6	18441	16052	0	0	5223	0	0
21	Puducherry	0	0	72	0	0	0	0	0	0
22	Punjab	0	0	18048	17928	186	25	0	0	25
23	Rajasthan	5618	1442.43	134752	127639	2138	2138	400000	229994	232132
24	Tamil Nadu	3	3	5187	5186	0	0	0	0	0
25	Telangana	1797	84	7000	0	28000	0	0	0	0
26	Tripura	5	0	11114	9401	3600	1375	0	0	1375
27	Uttar Pradesh	1	1	107266	71538	12000	8654	370000	2477	11131
28	Uttarakhand	0	0	3685	2980	0	0	0	0	0
29	West Bengal	0	0	0	0	20	4	0	0	4
30	Andaman & Nicobar Islands	0	0	0	0	0	0	0	0	0
31	Andhra Pradesh	0	0	0	0	0	0	293587	0	0
	Total	10000	1986.30	1307190	1168667	55392	16259	3536602	1654044	1670303